

Central Administrative Tribunal Lucknow Bench Lucknow

Review Application No. 18/2007

In O.A. NO. 519/2005

This, the 18th day of February, 2010

Hon'ble Mr. Justice A. K. Yog, Member (J)

Hon'ble Dr. A. K. Mishra, Member (A)

Union Public Service Commission, Dholpur House,
Shahjahan Road, New Delhi through its Secretary.

Applicant

By Advocate Sri Pankaj Awasthi for Sri A. K. Chaturvedi.

Versus

1. Ms. Chandra Nigam, aged about 59 years, W/o Shri Rantan Singh, R/o C-24, Butler Palace, Lucknow.
2. Union of India through Secretary, Department of Personnel & Training, Ministry of Personnel, Public Grievance and Pensions, North Block, New Delhi.
3. State of U.P. through its Chief Secretary, Government of Uttar Pradesh, Secretariat, Lucknow.
4. Principal Secretary, Department of Appointments, Government of Uttar Pradesh, Secretariat, Lucknow.

Respondents

By Advocate:

Order (Oral)

Delivered by Justice A. K. Yog, Member (J)

Heard counsel for the applicant.

2. The Union Public Service Commission is seeking review of the Tribunal order dated February 2, 2007 in O.A. 519/2005 (Ms. Chandra Nigam & Others).

3. We have perused the Tribunal order (particularly para 17, 18 and 23). It is interesting to note that the O.A. was dismissed with the observation ".....we do not find




any merit in the O.A. 519 of 2005 and accordingly dismiss the same".

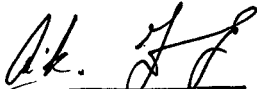
4. Learned counsel, representing the Commission, submits that review is filed in view of the observation made in Para 17.

5. The apprehension of the Commission is misplaced and misconceived. In para 18 of the order (in question) Tribunal has clearly observed that the Bench had declined to proceed on the basis of observations in para 17 of its order on the ground that 'necessary parties' were not impleaded and subsequently it dismissed the O.A. (as noted earlier in this order).

6. The Commission is ^{by rd-4} prejudiced in any manner. Review Application is misconceived and uncalled for.

7. Review Application is accordingly dismissed. No costs.


(Dr. A. K. Mishra)
Member (A)


(Justice A. K. Yog)
Member (J)

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